

In the High Court of Judicature, Bombay.

Monday, the 23 day of January 1865.

SPECIAL APPEAL No. 826 of 1864.

Jina Swarhet, deceased, his heirs & sons  
Wital Nanji Narsi, Shunji & minor  
Wimmali, and Puranchand his guardian  
of the Kankam District

Appellants

(Original Plaintiffs)

Baloo Meza w/o Shek Mahomed Shaiman  
Ker & his wife Hamabibi w/o G. S. M. S.  
bebee deceased her heirs & daughter  
Muriyem bebee Jopymahomed Essob  
w/o Mahomed Ibrahim Phusatay his wife  
of the Kankam District

Respondents

(Original Defendants)

Rs. 40-0-0

The claim in the Original Suit was to recover possession of  
a strip of ground alleged to have been wrong  
fully occupied by the Defendants

In Appeal No. 45 of 1864 the District Judge  
of the District of the Deccan at Danda pronounced  
the Decree of the District Judge who on a demand of the complainant  
had rejected the claim

A Special Appeal was preferred in the High Court on the grounds that .

1 Substantial error in law has been made  
in the investigation of the case which has  
produced error in the decision of the case  
upon its merits

1 In that the Respondents in his

examination he admitted that he has a rule  
only to the eleven cubits of land measuring  
the wall of his house, the assistant Judge was  
wrong in not awarding the remaining piece  
the ground to the Appellant

(2) In that all his evidence is not received

(3) In that the Respondents did appear &  
shows that he only purchased 40 cubits  
land, the assistant Judge was in error  
in allowing more than what he purchased

by  
The Court confirm  
the decree of the Assistant Judge  
with costs

R Couch

Hewitt

A. M. Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 826

of 1864, against the decision of the Assistant Judge of the District of the <sup>Tanna</sup> ~~Konkum~~ at and disposed of on the 23<sup>rd</sup> January 1865 by confirming the same with costs.

BY THE APPELLANT

In the District.

|  |     |   |    |    |    |   |
|--|-----|---|----|----|----|---|
| In the Mousiffi Court (including the costs of retrial) | 332 | 3 | 10 |    |    |   |
| In the Assistant Judge's Court                         | 7   | 9 | 2  | 39 | 13 | c |

In this Court.

|  |   |   |   |    |    |   |
|--|---|---|---|----|----|---|
| Stamp for Memorandum of Special Appeal   | 4 | a | c |    |    |   |
| Stamps for copies of Decree and Judgment | 2 | a | a |    |    |   |
| Stamp for 2 Vukeelutnama                 | 4 | a | c |    |    |   |
| Batta for Process and Postage            | 1 | 9 | c |    |    |   |
| Sectioner's Fee                          | 2 | 6 | a |    |    |   |
| Vukeel's Fee                             | 1 | 3 | 2 | 15 | 2  | 2 |
| Rupees                                   |   |   |   | 54 | 15 | 2 |

BY THE RESPONDENT

In the District.

|  |   |    |    |    |    |   |
|--|---|----|----|----|----|---|
| In the Mousiffi Court (including costs of retrial) | 2 | 18 | 10 |    |    |   |
| In the Assisnt. Judge's Court                      | 2 | 3  | 2  | 20 | 13 | 4 |

In this Court.

|                        |   |   |   |    |   |   |
|------------------------|---|---|---|----|---|---|
| Stamp for Vukeelutnama | 2 | " | " |    |   |   |
| Vukeel's Fee           | 1 | 3 | 2 | 3  | 3 | 2 |
| Rupees                 |   |   |   | 24 | " | 6 |



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1st Clerk Registrar

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The 23<sup>rd</sup> day of January 1865 For Seales





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~~वेदीयानि च मन्त्रोदयानि मरुतानि मीमांसानि च~~  
~~मन्त्रोदयानि मरुतानि मीमांसानि च~~

~~च~~

~~इति मन्त्रोदयानि मरुतानि मीमांसानि च~~

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Translated by  
B. S. Shastri  
Bangalore

यादीस्वोशीयशुचीरंगघर ८२६ ७५५६४ ४ मंजीकाय केल्या-५५-

पैठितरुपि २३ मधे मनेका ७५५६४ २ २५० ११० काविका

ठीठिमममम मनेका २५० ११० राजसणे ४०

शुचीका तळठी४.

घादीयेचउज्ञानतो रुमि।। अणु।

जोपोचउज्ञानतो शुचीमिणु

३ २६९३ कायेमेवंत

२० ७९३६४ कायेमेवंत

३२६३७५ शुचीमेवंत

९८६५०६२ शुचीमेवंत

पु. व. ज. म. म. म.

पु. व. ज. म. म. म.

७ ६२६२ शुचीमेवंत

२६३६२ शुचीमेवंत

३ २६९३

२० ७९३६४

९२६२६२ यामेवंत

३६३६२ यामेवंत

४ स्वंपस्वोशीयशुचीमनेयागीठ

२ स्वंपपस्वीरुवाठ

२ स्वंपठीठिममममे पणउपमेवं

९६३६२ पस्वीम-डीप्री

च्यारसप्तत.

३६३६२

४ स्वंपपस्वीरुवाठ - १५१

२० ७९२६४

० स्वंपपस्वीरुवाठ-१५१

२४ ६६४

उयाघउरउंमप सपिठम-

२४ ६६४

९६ कावेमेगीठीउंमपपारुउं.

२६४ तुठीगापकीघउरप्री.

९६३६२ पस्वीम-डीप्री.

९२६२६२

२४७९२६२

शुचीका तळठी ४० मनेका २५० ११० काविका  
पैठितरुपि २३ मधे मनेका ७५५६४ २ २५० ११० काविका  
ठीठिमममम मनेका २५० ११० राजसणे ४०

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True Translation

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1st Assist. Registrar

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